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ITEM NO.9

COURT NO.2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2009
(CC 21664/2009)
(From the judgement and order dated 28/04/2009 in TTR No.363/2001
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

COMMR.OF TRADE TAX,U.P.

Petitioner(s)

VERSUS

M/S GOVIND VANASPATI P.LTD.& ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 06/01/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s)

Mr. Krishnan Venugopal, Sr. Adv.
Mr. S.K. Dwivedi, AAG.
Mr. Manoj Kumar Dwivedi, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

No stay.

[T.I. Rajput]
A.R.-cum-P.S.

[Madhu Saxena]
Court Master